

**Central Administrative Tribunal  
Principal Bench**

**OA No.2867/2016**

New Delhi, this the 19<sup>th</sup> day of February, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Sh. Mohd. Jamshed, Member (A)**

G. S. Negi  
S/o Shri Gian Singh,  
Aged about 56 years,  
Assistant Director, AICTE,  
R/o Flat No.104, 2<sup>nd</sup> Floor,  
Savita Vihar, Delhi 110 092. ... Applicant

(By Advocate: Ms. Binisa Mohanty for Shri Amitesh Kumar)

Vs.

1. All India Council for Technical Education  
JNU Campus, Nelson Mandela Marg,  
Vasant Vihar, New Delhi  
through its Member, Secretary.
2. Asstt. Director (Admn.)  
All India Council for Technical Education  
JNU Campus, Nelson Mandela Marg,  
Vasant Vihar, New Delhi. .. Respondents.

(By Advocate : Shri Gyanendra Singh)

**: ORDER (ORAL) :**

**Justice L. Narasimha Reddy:-**

Learned counsel representing the applicant submits that the OA has become infructuous on account of office order dated 03.08.2018 passed by the respondents.

2. In this view of the matter, the OA is dismissed as infructuous.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/